

Central Administrative Tribunal
Principal Bench

O.A. No. 2953/2002

New Delhi this the 21st day of November, 2002

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri V.K. Majotra, Member (A)

1. Vijendra Kumar S/o Shri G.C. Mishra,
2. K.S. Chaubay S/o Shri Baldev Chaubay
3. Kamlesh Kumari W/o Shri Karamvir Singh.

(All the applicants are working with the respondents as Head Clerks and are posted in Budget Branch Northern Railway Headquarter, Baroda House New Delhi.)

-Applicants

(By Advocate: Shri U. Srivastava)

Versus

Union of India, through

1. The General Manager
Northern Railway, Baroda House
New Delhi.
2. The Chief Personnel Officer
Northern Railway, Baroda House
New Delhi.
3. The General Manager (Vig.)
Northern Railway, Baroda House
New Delhi.
4. Subrato Dutta Chaudhary
Working as Head Clerk and is posted in
Budget Branch, Northern Railway Headquarter,
Baroda House, New Delhi.

-Respondents

ORDER (Oral)

Hon'ble Shri Justice V.S. Aggarwal, Chairman

The applicant along with respondent No.4 had taken the written test for the post of Office Superintendent Grade-II in Budget Branch. Respondent No.4 had been declared to be successful in the written examination. Applicant submitted a representation on 31.10.2002 praying for re-evaluation of the answer sheets.

ls Ag

(3)

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2. At this stage, keeping in view the nature of the assertion, we direct the General Manager(Vig), Northern Railway to go into the representation and pass an appropriate speaking order within six months from the date of receipt of a certified copy of the order and communicated to the applicant. The same may consider in accordance with rules.

3. The OA is disposed of accordingly. No costs.

V.K. Majotra

(V.K. Majotra)
Member (A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman

CC.